

Shri Umanath: May I know whether millowners are still being refused future cotton quota of Indian cotton unless they take American B type at higher prices than their Indian counterpart? If so, why?

Shri Manubhai Shah: No, Sir.

Grant of Visas by Pakistan

*237. **Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) the present position with regard to restrictions imposed by Pakistan in the matter of granting various categories of visas;

(b) whether there has been any change in the attitude previously taken by Pakistan; and

(c) if so, the nature of such change?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) The restrictive policy adopted by the Government of Pakistan is continuing.

(b) We are not aware of any change in this attitude of Pakistan.

(c) Does not arise.

Shri Shree Narayan Das: What are the important points of difference regarding this?

Shrimati Lakshmi Menon: The point of difference is that we are for liberalisation of visa policy whereas Pakistan is not. Instead of liberalising, they are imposing more restrictions on the movement of people.

Shri Shree Narayan Das: May I know whether any further restrictions have been imposed with regard to granting of visas?

Shrimati Lakshmi Menon: Yes, Sir. We have already stated in the answer of 7th August, 1960 that the Pakistan Government has introduced a system of cash security deposit of Rs. 100 in respect of passports for

India. Then, there are also restrictions on travel with regard to the A, B and C categories of visas. For instance, if a person travels with C visa, he is not allowed to get another visa during the calendar year, and there are many other restrictions. Then there are restrictions about issuing of visas also.

Shri S. M. Banerjee: May I know whether any recent communication has been received from Pakistan giving their viewpoint on this?

Shrimati Lakshmi Menon: They say they do not want to encourage people to travel in order to conserve foreign exchange.

Shri H. P. Chatterjee: Will the hon. Minister enlighten us whether these restrictions are not against the Nehru-Liaquat Pact?

Shrimati Lakshmi Menon: Yes, the hon. Member is right. This restriction is contrary to the agreement.

Shrimati Renu Chakravartty: What is the number of visas which India has granted and the number granted by Pakistan during the last six months? Has the number of visas issued by us been much in excess of that granted by Pakistan?

Shrimati Lakshmi Menon: If the hon. Member would like to know, I can give the figures for the first three months of this year.

Shrimati Renu Chakravartty: Yes.

Shrimati Lakshmi Menon: These are fortnightly figures:

Period	From W. Bengal to E. Pakistan	From E. Pakistan to W. Bengal
First half of January	4,671	7,246
Second half of January	5,477	8,793
First half of February	4,701	8,507
Second half of February	3,966	7,125
First half of March	6,294	10,335

Mr. Speaker: Next question. **Shri Bilbhuti Mishra.**

Shrimati Renu Chakravartty: Sir, I want to know . . .

Mr. Speaker: Figures have been given now.

Shrimati Renu Chakravartty: I want to know the percentage of rejections.

Mr. Speaker: She should not compel me to go back now.

Shrimati Renu Chakravartty: This is a very important thing.

Indo-Argentina Trade Relations

*238. **Shri Bibhuti Mishra:** Will the Prime Minister be pleased to state:

(a) the manner in which the change in Government of Argentina that took place in the month of March, 1962 has affected Indo-Argentina trade and other relations; and

(b) whether the new Government has been recognised by the Government of India?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) The recent change of Government in Argentina has not affected trade or other relations between India and Argentina.

(b) Yes, Sir.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि जब ट्रेड पर कोई असर नहीं पड़ा है तो ट्रेड कुछ बढ़ा है या नहीं बढ़ा है ?

Mr. Speaker: The question is whether there has been any increase in the trade.

Shrimati Lakshmi Menon: No change at all, Sir.

Shri Hari Vishnu Kamath: Has the new Government which has been inducted in office in Argentina after the recent *coup d'etat* promised to adhere to the Indo-Argentine Trade Pact concluded last year when President Frondizi was in India along with others?

Shrimati Lakshmi Menon: There is

no trade pact between India and Argentina.

Shri Hari Vishnu Kamath: Trade agreement.

Shrimati Lakshmi Menon: There is no trade agreement between India and Argentina.

Recommendations of Jute Wage Board.

*239. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the interim relief recommended by the Jute Wage Board has not yet been implemented in the jute mills in Kanpur and Soujaneva;

(b) if so, steps taken by Government in this matter; and

(c) whether the employers who filed a writ in Allahabad High Court have lost?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) to (c). Necessary information has been called for from the Government of Uttar Pradesh. Their reply is awaited.

Shri S. M. Banerjee: The interim relief recommended by the Jute Wage Board was due to be enforced. The employers of Kanpur went in a writ petition against it and they have lost the writ. It was in the newspapers in the first week of April. So, I want to know when the information will be available.

Shri Hathi: I have also read in the newspapers that the writ application has been dismissed. We have asked the UP Government to send a copy of the judgment and also what action they have taken subsequently.

Mr. Speaker: As soon as it is received, it might be passed on to the hon. Member.

Shri S. M. Banerjee: I want to know whether an agreement has been reached between the representatives